

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 15
TO BE ANSWERED ON 02.02.2018

Use of Forest Land for Mining Purposes.

15. DR. BANSHILAL MAHATO .

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to State:

- (a) whether the Government has taken note of the study done by the Centre for science and environment which revealed that a large part of the forest land in the country has been used for mining purposes;
- (b) if so, the details thereof;
- (c) whether the Government has raised the issue of illegal mining and deforestation with the State Governments; and
- (d) if so, the details thereof and the reaction of the State Governments thereto?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(DR. MAHESH SHARMA)

(a) & (b) The total area of forest diverted for mining in the last three years is 9608.7145 ha only. The detail is placed at **Annexure-A**.

(c) & (d) Cases of illegal mining in forest and deforestation are dealt at state level under the provisions of Indian Forest Act 1927 and State Acts dealing with forest.

Annexure 'A' referred to in the answer to part (b) of Lok Sabha Unstarred Question No. 15 by Dr. Banshilal Mahato due for written answer on 2nd February, 2018.

Statement Showing Total Forest Area Diverted for Mining purpose Under FC ACT, 1980 during last three years (01.04.2015 to 30.01.2018)		
S. No.	States	Area Diverted (in Ha.)
1	Andhra Pradesh	1241.69

2	Chhattisgarh	1657.287
3	Goa	17.3051
4	Himachal Pradesh	84.36
5	Jharkhand	314.16
6	Karnataka	147.6456
7	Madhya Pradesh	753.757
8	Maharashtra	482
9	Meghalaya	4.82
10	Orissa	2682.0438
11	Telangana	1930.34
12	Uttarakhand	35.356
13	West Bengal	257.95
Grand Total		9608.7145